BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.29/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name	of the Company	Arishtaneni Enterprises L	_td.	
Under Section		14 (1)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1	N. GIURU Partmer of M	MURTMY, Feb 1 coroti & Associate	Applicants	J. 18/8/1901

ORDER

Ld. Pr. CA for the petitioner is present. List the matter on 27/10/2017.

*S*∂/− (Jinan K.R.) Member (J)

Sdル (Vijai Pratap Singh) Member (J)

